

ITEM NO.1

COURT NO.2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 67998/2017 in Criminal Appeal No(s). 2152/2013

SHEO NARAIN @ BARDI & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No.67998/2017- FOR BAIL)

Date : 02-11-2017 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE S. ABDUL NAZEER

For Appellant(s) Mr. S.R. Singh, Sr. Adv.
Mr. Ankur Yadav, Adv.
Mr. Avnish Singh, Adv.
Mr. Dhruv Paliwal, Adv.
Ms. Shweta Yadav, Adv.
Mr. Yash Pal Dhingra, AOR

For Respondent(s) Mr. Samir Ali Khan, AOR
Mr. Sohaib Alam, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA No. 67998/2017-Application for bail is rejected.

(DEEPAK MANSUKHANI)
AR CUM PS

(MADHU NARULA)
COURT MASTER